डा. (श्रीमती) नजमा ए. हेपतुल्ला : आपसे जवाब नहीं चाहिए। ..(व्यवधान)

MR. DEPUTY CHAIRMAN: He doesn't want an answer from you. ...(*Interruptions*)... I am sorry; what can I do? ...(*Interruptions*)...

SHRI M. VENKAIAH NAIDU: I do not know why my friend is getting agitated. I am just...(Interruptions)...

ANNOUNCEMENT BY CHAIR

Postponement of the Calling Attention on the progress of relief to the victims of 1984 riots

MR. DEPUTY CHAIRMAN: Calling Attention by Sardar Tarlochan Singh will be taken up on Monday.

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, I am on a simple issue. When the House is in session, Ministers are supposed to make policy statements in the House. The Minister did it outside. Secondly, an outside statement has no sanctity as far as the Parliament is concerned. That being the case, will the Minister assure us that what he said outside is the policy of the Government? The issue has been agitating the minds of the Members of Parliament also and it was raised in this House earlier. *(Interruptions)* I do not know why my other friends are getting agitated. I would only request the Chair to direct the Minister to make a clarification.

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): Sir, I am willing to respond if the matter will end with that. If they expect a debate, I don't think...(*Interruptions*)...

SHRI M. VENKAIAH NAIDU: I would fully agree with that.

SHRI P. CHIDAMBARAM: Sir, I am deeply grateful to the hon. Member. I know that he hails from Andhra Pradesh and, therefore, his concern can only be greater than the concerns of some other Members. When he raised the matter yesterday, Government was not in a position to respond, because at that time, consultations were underway. When the consultations had been completed and Government was able to come to a decision, it was very late in the night, and, obviously, the matter did not brook any delay and we could not have, possibly, waited until the next morning to make the statement. Besides, what I said yesterday night at about 11.30 is a restatement of an earlier decision of the Government, which is very well known to the House. It was a re-statement. And, of course, I said other things like, cases will be withdrawn. We have requested the Chief Minister. I appealed to Shri Chandrasekhar Rao to withdraw his fast. Those were necessary to be said yesterday in order to bring the agitation to an end and restore normalcy. I am happy to inform the House that, by and large, normalcy has been restored in Hyderabad and in Andhra Pradesh. Shri Chandrasekhar Rao spoke to me in the morning. He has welcomed the statement. He has thanked all sections of the House who have extended support to him. And I have invited him to Delhi to come and discuss the next steps. With this, I humbly request the hon. Member to let the matter rest.

MR. DEPUTY CHAIRMAN: Shri Raja.

श्री विश्वजीत दैमारी : *

MR. DEPUTY CHAIRMAN: No, no, please...(*Interruptions*)...Mr. Raja, you may continue. (*Interruptions*)

श्री विश्वजीत दैमारी : *

MR. DEPUTY CHAIRMAN: No, no. Nothing will go on ...(Interruptions)... क्या बात है? ...(व्यवधान)...

श्री विश्वजीत दैमारी : *

श्री उपसभापति : आप ऐसे ही उठकर खड़े होकर पार्लियामेंट में बोलना शुरु कर देंगे क्या? कोई रूल्स नहीं हैं? आपने नोटिस दिया है? कोई सब्जेक्ट है? ...(व्यवधान)..

श्री विश्वजीत दैमारी : *

श्री उपसभापति : आप लिखकर दो। आप लिखकर दीजिए। *(Interruptions)* No, no. It will not be allowed. Mr. Raja. *(Interruptions)* No clarifications. It is not a statement.

श्री विश्वजीत दैमारी : *

श्री उपसभापतिः देखिए, वह समस्या आज नहीं है हमारे सामने। आपको बोलने से पहले नोटिस देना चाहिए, इस तरह से नहीं करना चाहिए।

श्री विश्वजीत दैमारी (असम) : ओ0के0।

SHORT DURATION DISCUSSION

Liberhan Commission Report and trial of Babri Masjid Case

SHRI D. RAJA (Tamil Nadu): Thank you, Sir for allowing me to continue my intervention today. I would like to focus on three major issues, Sir. One, our Party's approach to the Liberhan Commission's Report and the Action Taken Report of the Government; two, certain fundamental, core issues involved and, three, what should be the way forward.

Firstly, Sir, the Liberhan Commission reflects a sad aspect of enquiry commissions, that is, the endless loss of time. It is almost 17 years, half of the service of a serving officer. Many of them who have been named as culprits might have retired; some of them might have passed away also and even those who have been named as responsible for the demolition from the political parties are also on the verge of retirement. In such a period, many things ...(Interruptions)..

MR. DEPUTY CHAIRMAN: Mr. Raja, you have eleven minutes.

SHRI D. RAJA: Sir, now, this is the Liberhan Commission. Coming to certain recommendations made by Liberhan Commission, if I am allowed to use the word, many

^{*}Not recorded.